

From,
Rajiv Lochan Mehrotra, H.J.S.
I/c Registrar General,
High Court of Judicature at
Allahabad

To,
All the District Judges,
Subordinate to the High Court of Judicature at
Allahabad.

C.L. No. 34 /DR(S)/2012,

Dated: December 22, 2012

Subject: Guidelines for sending Training Programme by Training institutes and application for exemption, if any, to be sent by Judicial Officers.

Sir,

I am directed to say that Hon'ble Court has been pleased to pass the following orders:

1. "All the Judicial Officers who are nominated by the Hon'ble Court for different training programmes are ordinarily required to undergo training as ordered by the Hon'ble Court.
2. All the District Judges and judicial officers in judgeship and the officer posted on deputation subordinate to the High Court of Judicature at Allahabad are informed that if any nominated officer seeks exemption he is to send his exemption application at the earliest preferably within three days after receipt of Court's nomination letter.
3. The District Judges while forwarding the letter of exemption of any officer will first satisfy himself about genuineness or otherwise of the reason shown by the officer in his exemption application and he will endorse his satisfaction on the application while recommending.
4. Exemption application normally has to accompany relevant papers to support the grounds (medical, marriage etc.) duly issued by competent authority in that connection. If there is no supportive paper of the ground for exemption, then separate cogent reason will have to be assigned for the satisfaction of this Court".

I am therefore to request you kindly to ensure the compliance of the aforesaid orders of the Hon'ble Court.

Yours faithfully,

Sd/-

I/c REGISTRAR GENERAL

Endorsement No. 18944 (i)/DR(S)/2012 of the date 22.12.2012

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request

to kindly make the strict compliance of aforesaid orders of the Court and inform all the judicial officers posted in Nyaya & Vidhai Vibhag accordingly.

2. Sri Alok Kumar Mukherjee, Registrar, Lucknow Bench, Lucknow with the request to kindly make the strict compliance of aforesaid orders of the Court and inform all the officers posted in Lucknow Bench of the Hon'ble Court accordingly.
3. Sri Akhtar Husain Khan, Chairman, Commercial Tax Tribunal, Lucknow with the request to kindly comply the aforesaid orders of the Court and inform all the judicial members of their tribunal accordingly.
4. Sri Pramod Kumar Singh, Adviser (Law), Competition Commission of India, New Delhi with the request to kindly comply the aforesaid orders of the Court and inform all the judicial officers of their Commission accordingly.
5. Sri Ashok Kumar Saxena, Secretary, Lok Ayukta, Lucknow with the request to kindly comply the aforesaid orders of the Court and inform all the judicial officers of Lok Ayukta accordingly.
6. Sri Pramod Kumar Goel, Member Secretary, III Floor, Jawahar Bhawan Annexe, Lucknow with the request to kindly comply the aforesaid orders of the Court and inform all the judicial officers in UP State Legal Service Authority, accordingly.
7. Sri Tej Bahadur Singh, Registrar, UP State Public Services Tribunal, Lucknow with the request to kindly comply the aforesaid orders of the Court and inform all the judicial officers of their tribunal accordingly.
8. All the Judicial Officers posted on deputation in Uttar Pradesh.
9. (I) The Director, Institute of Judicial Training & Research, Lucknow
(II) The Director, National Judicial Academy, Bhopal
(III) The Director, LNJNI, NICFS, New Delhi

Informing that the Court has been pleased to Order that the Director, Institute of Judicial Training & Research, Lucknow and other concerning bodies are to be requested to send the details of programme and nominations well in advance which should be one month or at least a fortnight prior to the commencement of Programme so that all may have sufficient time for the purpose.

I am therefore to request you kindly to take necessary steps accordingly.

Sd/-

Deputy Registrar (Services)